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Title: Introduction of the special financial assistance to the state of Jharkhand Bill, 2009.

SHRI INDER SINGH NAMDHARI (CHATRA): Madam, I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Jharkhand for the purpose of promoting the welfare of Scheduled Castes, Scheduled Tribes and Other Backward Sections of people and for the development, exploitation and proper utilization of its resources.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Jharkhand for the purpose of promoting the welfare of Scheduled Castes, Scheduled Tribes and Other backward Sections of people and for the development, exploitation and proper utilization of its resources."

*The motion was adopted.*

SHRI INDER SINGH NAMDHARI : Madam, I introduce\*\* the Bill.

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